Allocation of fertilizers to States

- †*148. SHRI BALWANT *ALIAS* BAL APTE: Will the Minister of CHEMICALS AND FERTILISERS be pleased to state:
- (a) whether any, concrete steps have been taken by Government to prevent the hoarding of fertilizers;
 - (b) if so, the details thereof;
- (c) whether, in view of growing demand for fertilizers with nutrients, Government has worked on any plan to supply adequate amount of fertilizers; and
 - (d) if so, the details of the quantity of fertilizers allocated to various States so far?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SRIKANT JENA): (a) and (b) As per Clause 4 (a) of the Fertilizer (Control) Order, 1985 - Display of stock position of fertilizers - Every dealer, who makes or offers to make a retail sale of any fertilizers, shall prominently display in his place of business - the quantities of opening stock of different fertilizers held by him on each day. Any person violating this mandatory provision of FCO is held liable to be proceeded under the provisions of FCO and Essential. Commodities Act. The State Governments "as enforcement agencies are adequately empowered to take appropriate action against the offenders who indulge in any kind of malpractices viz., hoarding etc.

The Department of Fertilizers has a web-based Fertilizers Monitoring System (FMS). Statewise and District-wise information relating to requirements, despatches, sales and availability of fertilizers is updated on day to day basis and is accessible to public at the Department's web site www.urvarak.co.in. The manufacturers and importers are required to print MRPs and the amount of subsidy given by the Government of India on each bag released by them for sale in the market under the EC Act. 1955 so that farmers are aware of MRP and subsidy. The retailers selling the fertilizers have been told to display the MRPs and stocks held, on daily basis at a prominent place at their outlets.

(c) and (d) Urea is the only fertilizer under partial movement, distribution and statutory price control of Government of India. All other fertilizers viz. DAP, MOP, SSP and NPK etc. are decontrolled/ de-canalized since 1992. Union Government monitors availability of fertilizers at State level and State Governments are responsible for further distribution within the State. State-wise requirement, availability and sales of Urea, DAP, MOP and complex fertilizers during the year 2010-11 (April - October, 2010) is given in statement (See below). As can be seen, the availability of urea, DAP, MOP and complex (NPK) fertilizers has been adequate.

†Original notice of the question was received in Hindi.

Statement

Details of Cumulative availability of fertilisers during the year 2010-11 (April, 10 to October '10)

Qty. in (000) MTs

State	Urea			DAP			MOP			Complex		
	Require- ment	Availa- bility	Sales*	Require- ment	Availa- bility	Sales*	Require- ment	Availa- bility	Sales*	Require- ment	Availa- bility	Sales*
1	2	3	4	5	6	7	8	9	10	11	12	13
Andhra Pradesh	1675.00	1915.38	1872.98	825.00	842.55	812.79	415.00	401.60	375.80	1370.00	1497.82	1457.01
Karnataka	960.00	1009.65	1001.17	650.00	741.65	724.57	340.00	327.45	296.77	667.50	856.69	831.45
Kerala	116.00	93.68	92.10	24.00	30.81	30.70	107.50	107.57	102.99	157.50	150.58	143.89
Tamilnadu	585.00	522.46	519.76	279.00	211.74	209.02	322.00	253.35	250.53	245.25	409.08	404.44
Gujarat	1085.00	1236.10	1225.36	615.00	552.94	545.37	136.00	128.39	121.27	286.80	419.21	411.89
Madhya Pradesh	855.18	863.23	858.45	779.93	826.88	789.00	101.81	103.07	95.58	261.02	249.67	243.85
Chhattisgarh	461.66	433.30	432.29	236.69	231.75	224.97	87.32	67 . 65	65.61	103.74	. 92.41	88.32

Maharashtra	1595.00	1556.85	1537.38	1100.00	1066.69	1035.74	380.00	389.76	362.88	945.50	1061.18	1040.13
Rajasthan	698.00	679.26	667.16	515.00	493.98	488.83	35.50	27.85	20.98	87.20	105.77	105.31
Haryana	995.00	962.22	940.78	545.00	595.96	579.77	45.00	60.23	48.43	35.00	63.10	57.36
Punjab	1550.00	1628.18	1602.57	785.00	699.67	693.37	76.00	90.57	67.95	60.00	94.25	76.43
Himachal Pradesh	40.00	32.62	32.58	0.00	0.00	0.00	3.50	0.00	0.00	27.50	15.98	13.34
Jammu & Kashmir	94.28	84.89	81.05	57 . 32	41.36	38.11	22.70	3.01	2.58	0.00	0.00	0.00
Uttar Pradesh	2835.00	2767.83	2614.89	1435.00	1278.61	1145.28	220.00	137.02	116.44	680.00	809.97	763.23
Uttarakhand	128.00	130.97	123.11	27.00	17.55	15.31	6.60	2.93	2.93	28.00	47.07	45.51
Bihar	1050.00	825.35	818.01	260.00	297.77	292.04	120.00	85.96	83.83	210.00	175.13	169.17
Jharkhand	154.00	107.82	104.51	83.00	57.58	51.17	12.50	4.43	4.43	57 . 50	26.86	26.22
Orissa	425.00	374.16	355.23	165.00	169.06	161.93	118.17	105.84	96.22	209.70	178.13	171.44
West Bengal	578.76	524.24	516 . 57	285.50	318.68	301.93	180.90	161.66	161.47	423.20	488.17	476.69
Assam	132.60	170.44	170.14	23.60	26.06	19.97	66.30	36.89	36.46	5.00	7.76	7.26
All India:	16120.89	15961.81	15611.34	8719.29	8507.95	8169.89	2823.88	2501.35	2319.65	5860.41	6764.08	6547.91

^{*} Includes Stock Pre-positioned